

No.A.32012/1/2011-Admn.I(LA)
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 14th July, 2015

OFFICE ORDER No. 41/2015

The period of ad hoc appointment of the following nine (09) officers as Deputy Legal Advisers in the Department of Legal Affairs, Ministry of Law & Justice is extended up to the date mentioned against their names as in the table below or till the posts are filled on regular basis, whichever is earlier:-

Sl. No.	Name of the Officer (S/Shri/Smt.)	Present ad-hoc appointment up to	Extension of ad-hoc appointment up to (Proposed)
1.	Mahesh Tyagi, DLA	30.06.2015	31.12.2015
2.	P.K. Behera, DLA	30.06.2015	31.12.2015
3.	Devkant, DLA	30.06.2015	31.12.2015
4.	Dr. RJR Kasibhatla, DLA	30.06.2015	31.12.2015
5.	O.P. Bagri, DLA	30.06.2015	31.12.2015
6.	Ramesh Chander, DLA	30.06.2015	31.12.2015
7.	O. Venkateswarlu, DLA	30.06.2015	31.12.2015
8.	Poonam Suri, DLA	30.06.2015	31.12.2015
9.	R.S. Verma, DLA	30.06.2015	31.12.2015

2. The above ad-hoc appointment will neither bestow on them any claim whatsoever for regular appointment to the grade of Deputy Legal Adviser nor the services so rendered by them will count for the purpose of seniority in the higher grade.


(Anil Kumar Joshi)

Deputy Secretary to the Govt. of India
Phone No. 23384109

Copy to:

1. The Officers concerned.
2. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
3. PS to MLJ/PPS to LS/ PPSs to Addl. Secretaries/PPSs to JS & LAs.
4. In-charge, Branch Secretariats (Bangaluru/Chennai/Kolkata/Mumbai)/CAS/Lit.(HC)/Lit.(LC).
5. All Officers and Sections in the Department of Legal Affairs.
6. Admn.II/III/IV Sections/ Implementation Cell/ Judicial Section/L & R/ Cash Section/ Notary Cell/ Vigilance Unit/ Advice A, B & C/ C.R. Assistant/ Personal File/Hindi Unit (for Hindi Version).
7. NIC Cell, Department of Legal Affairs, New Delhi (to upload the Office Order on the website of this Department)